

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 9445/2022

(Arising out of impugned final judgment and order dated 24-08-2022 in CRLMA No. 1/2022 passed by the High Court Of Gujarat At Ahmedabad)

SANJIVKUMAR RAJENDRABHAI BHATT

Petitioner(s)

VERSUS

THE STATE OF GUJARAT

Respondent(s)

( IA No.149862/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.149863/2022-EXEMPTION FROM FILING O.T. )

Date : 03-01-2023 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.R. SHAH  
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s) Mr. Devadatt Kamat, Sr. Adv.  
Mr. Aljo K. Joseph, AOR

For Respondent(s) Mr. Maninder Singh, Sr. Adv.  
Ms. Swati Ghildiyal, AOR  
Mr. Rajat Nair, Adv.  
Ms. Devyani Bhatt, Adv.

Ms. Ruchi Kohli, Adv.  
Ms. Srishti Mishra, Adv.  
Mr. R. C. Kohli, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List on 10.01.2023.

(R. NATARAJAN)  
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)  
ASSISTANT REGISTRAR